

Date	Office Report	Orders
	Notice issued A.D. awaited	<p>about the next date</p> <p><i>B.N. Dholi</i> (B.N. DHOUDIYAL) (T. S. OBEROI) M(A) 19-7-91</p> <p><i>Deen</i> (M(J)) 21-7-91</p> <p>19-7-91. OA - 1693/90</p> <p>Present: Shri B.K. Rao, Counsel for the applicant Shri A.K. Sikri, Counsel for the respondents.</p> <p>The learned counsel of the applicant states that the relief sought by him <del>on personal</del> applications has been granted by the Supreme Court. The learned counsel of the applicant states that SLP filed by the applicant in the Supreme Court in the related matter has been disposed of by the Supreme Court on 25-4-90 on the undertaking by the applicant that he will withdraw OA No. 1693/90 pending before us. Accordingly the prayer of the applicant, in the circumstances, to withdraw the present application is granted. The applicant is directed to withdraw the application.</p> <p><i>B.N. Dholi</i> (B.N. DHOUDIYAL) Member (A) <i>Deen</i> (P.K. KARTHA) Vice-Chairman (J)</p>